Jaundice in 212 Delhi (CA)

12.14 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED OUTBREAK OF JAUNDICE EPI-DEMIC IN DELHI AND THE STEPS TAKEN TO MEET THE SITUATION.

MR. SPEAKER: Now, the Calling-attention by Shri Dwivedy. Now I stand corrected.

SHRI SURENDRANATH DWIVE-DY (Kendrapara): Sir, I call the attention of the Minister of Health and Family Planning and Works, Housing and Urban Development to the following matter of urgent public importance and I request that he may mak a statement thereon:-

> 'Reported break out of jaundice epidemic in Delhi and the steps taken to meet the situation.

THE MINISTER OF HEALTH ND FAMILY PLANNING AND AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH): Honourable Members would recall that consequent to the frequent stoppages in the water supply in South Delhi Colonies in March, 1970 as a result of suspected pollu-tion in the water at Okhla, the pub-lic mind was considerably agitated. On the basis of information available at that time we had expressed grave concern at the reported water pollution while stating that there was no cause for alarm. However, as a measure of abundant precau-tion, the All India Institute of Medical Sciences undertook to conduct a survey in the possibly affected localities with a view to anticipate the possible appearance of Viral Hepatitis.

In March 1970, the All India Ins-titute of Medical Sciences conducted a study of selected group of population from the Greater Kailash areas who have been consuming water from Okhla. According to their findings, 735 cases were exa-mined between 17th March and 24th March, 1970 and none was found to be a case of jaundice. Between 25th March and 30th March, 1970 out of the 395 cases clinically examined,

4 cases of jaundice were detected, and between 31st March, 1970 and 5th April, 1970, out of 270 cases clinically examined, one case of jaundice was detected. There is no cause for alarm, but as a matter of abundant caution, the following precautions have been taken:-

- (1) A ward in each of the major hospitals in Delhi, under the charge of a senior phy-sician will be set apart for attending to jaundice cases.
- (2) To assist the day to day monitoring of the situation as also for suggesting ways and means for taking necessary steps to the extent possible for hospitalisation and treatment of cases, a Committee has been formed with Director, National Ins-titute of Communicable titute of Communicable Diseases, Delhi as convenor. In addition, the Director General cf Health Services, is also collecting and collating the data for supplying all concerned a daily to bulletin regarding the number of cases of jaundice ad-mitted in the hospitals/dispensaries.
- (3) In the present state of kncwledge of this infection, the only prophylactic agent to be used in Gama Globulin which is in short supply in the Country. The present position regarding the supply of Gama Globulin is as follows—
 - (i) 100 ampoules of 1 ml. each have already been received from the Haffkine Institute Bombay.
 - (ii) 1,000 ampoules of 1 ml. each will be available from the Haffkine Institute, Bombay, within a couple of days and another 4,000 ampoules of 1 ml. each will be available from the Haffkine Institute, Bombay, by the end of this month.
 - (iji) 5,000 doses of Gama Globulin will be available from Moscow by the 10th of this month.

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- (iv) The World Health Organisation has also promised to supply 6,000 doses of Gama Globulin.
- (v) 1,000 doses of Gama Globulin are also likely to be received from Bulgaria within the next few days.
- (vi) Arrangements have been made to start within the next few days inocculations of the pregnant women, who are in their last three months of pregnancy, from the South Delhi Area, at the Safdarjang Hospital, All India Institute of Medical Sciences and the Maternity Child Health Centres of Delhi Municipal Corporation at Malviya Nagar, Lajpat Nagar and Kalkaji.

The normal treatment for Viral Hepatitis is B. Complex, Vitamin C, Glucose and Injection Glucose Saline. In severe cases of jaundice, neo-mycin is used. All the medicines are available in all the hospitals and C.G.H.S. Dispensaries. A statement of reports received from different hospitals/dispensaries from January 1970 to April, 8th. 1970. is annexed herewith. Deaths are mentioned in brackets. These reports are indicative of absence of outbreak of jaundice. I would also assure the House once again that there is no cause of alarm. all precautions are taken and in case of necessity, proper treatment will be available.

SHRI SURENDRANATH DWIVE-DY: Sir, the hon. Minister has given us a long list of precautionary steps that have been taken. At the same time, he has said that there is no cause for alarm. About the experts' opinion, he has said that they have found no outbreak of epidemic just at the moment. But I want to know if they have altogether ruled out the possibility of epidemic in this area because of the water pollution. I would like to know whether they have specifically said so.

It seems, because of the dual authority here, there is some discrepancy in the statements that have been made by the Government here and the L/J(D)2L98-1 Delhi Administration. I have with me a statement made by the Lt Governor of Delhi on the 23th March in which he has said, I quote:--

"The supply of water from Okhla water works which was not of a desired quality.....".

Now, the question is whether you are going to stop the supply from Okhla altogether and, if so, what steps you are taking to stop the supply of this polluted water. The Delhi Administration seems to be taking shelter because the Government of India, according to them, are not taking proper steps to stop the flow of this water from Okhla.

SHRI M. L. SONDHI (New Delhi): Will the hon. Minister refer to the report, 10 years ago, when jaundice epidemic took place? Have you learnt any lesson from that? He is underestimating the whole thing. The people will die of this disease. This is my constituency. I myself suffered last year.

SHRI K.K. SHAH: I am sure that the hon. Member will be very happy to know that every day clinical examination, blood examination and sample survey are being carried on. There is complete co-ordination between the Delhi Administration and the Government of India. It is no use trying to pass on the blame to the one or the other.

For his satisfaction, I can give him daily reports of examination that is carried on.

So far as the question of my hon. friend. Shri Dwivedy, is concerned, it is true that we have been examining the content of oxygen in the supply of water as well as the treatment of water and though even upto 200 units it is permitted, if it goes above 40 units we stop the supply of water. We stop supply of water for a day or two so that it is kept under examination. I am confident that with all the precautions that are taken, those cases where at an earlier stage a little trace has been found have been treated. I won't say there is no chance. But the chance is between 15 days and 45 days and we are about to complete 45 days. God willing we have got out.

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Norz: * = Information relates from 12th March to 31st March. † = Information or available. - Rigures in brackets denote number of deaths.

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श्री कंवर लाल गप्त (दिल्ली सदर): म्राध्यक्ष महोदय, यह प्रसन्नता की बात है कि जो ऐग्जामिनेशन केदीय सरकार के ब्रधिकारियों ने किया या नगर निगम के ग्रधिकारियों ने किया उस में यह पता लगा कि जोंडिस के जो केसेज हए हैं वे पिछले साल के मकाबले में इस साल कम हैं ग्रीर उन में कोई विशेष बड़होत्तरी नहीं हुई है । लेकिन यह बात सही है कि जब तक सरकार हमेशा के लियें यह पोल्युझन का रास्ता बंद नहीं करती तब तक सही काम बनने वाला नहीं है । में तीन, चार बातें मंत्री महोदय से पूछना चाहता हं। एक तो यह कि क्या यह म्रोखला से गंदा पानी लेना बंद हो जायगा ? क्या यह सही है कि कारपोरेशन ने कहा है कि दिसम्बर 70 तक ग्रोखला से पानी बंद हो जायगा ? दूसरी चीज यह कि ग्राप की सरकारी फैक्टरियों ग्रौर दसरी फैक्टरियों का भी गंदा पानी उस में पडता है तो उसे रोकने के लिये तरन्त ग्राप क्या काम कर रहे हैं ? एक तो म्राप लेजिस्लेशन लाये राज्य सभा में लैकिन उसे पास करने में बडी देर लगेगी तो क्या तरन्त कोई इस प्रकार का काम सरकार करेगी जिससे गंदा पानी, विशेषतया सरकारी फैक्टरियों का या बडी बडी फैक्टरियों का उस में न ग्राये ?

पानी का पोल्युझन तो है ही लेकिन हवा का पौल्युझन भी बड़ी तेखी से बढ़ रहा है क्योंकि यहां पर बहुत सारी इंडस्ट्रीज लगी हुई हैं तो जो लेजिस्लेशन ग्राप ला रहे हैं उसमें वह चीज ग्राप रखेंगे या नहीं ?

क्या यह सही है कि वह जो गामा भ्लोबुलिन की 1000 ऐम्प्यूल्स हमारे यहां हैं वह ग्राउट भाफ़ डेट हो चुकी हैं उसका टाइम निकल गया है यह डाक्टर्स ने कहा है ?

ग्नाखिरी सवाल मेरा यह है कि क्या ग्राप ने इस प्रकार का सर्वे कराया है कि यह जो पौल्युटैंड वाटर है वह ज्यादातर प्रैगनैंट वीमैंन के ऊपर ग्रोर 4–5 साल के बच्चों के ऊपर ज्यादा ग्रसर करता है, यदि हां, तो उस के वास्ते ग्राप ने क्या प्रबन्ध किया है? श्री कें के शाह : जहां तक माननीय सदस्य के पहले सवाल का ताल्लुक है तो कारपोरेशन ने कहा है कि सितम्बर, 70 तक यहां से पानी लेना बंद कर दिया जायेगा । जहां तक वाटर पौल्युशन का सवाल है हम ने कह दिया है कि ट्रीटमैंट किये विना वाटर डिस्चार्ज कोई भी फैक्टरी नहीं करेगी । ऐयर पौल्युशन के बारे में खोज हो रही है । फौरेन कंट्रीज भी बड़ा टाइम लगाते हैं श्रीर यह पौल्युशन सम्बन्धी मामला तय करने श्रीर श्रीक्सीजन की कंटक्ट डिसाइड करने में काफी लैंथी ऐग्जामिनेशन की जरूरत पड़ती है ।

श्री सुरेन्द्रनाथ द्विवेदी: वह जो 1000 गामा ग्लोबुलिन के ऐम्प्यूल्स विलिंगडन अरस्पताल में पड़े ब्राउट ब्राफ़ डेट हो गये हैं उस के बारे में मंत्री जी को क्या कहना है ?

श्री के॰ के॰ शाह : हैफि्कन संस्थान जितनी दवाई तैयार करता है उस से पूरा नहीं पड़ता है इसलिये स्टाक रखने का सवाल नहीं है । स्टाक होता तो हम बाहर से दवाई न मंगाते । यह बाहर से ग्राज ही ग्राई है । 4-10 से ज्यादा वह ऐम्प्यूत्स नहीं होंगें । हमारे पास ज्यादा स्टाक ही नहीं रहता ।

It is very difficult to have a survey of pregnant women. As I mentioned, as a matter of precaution we have decided to give injection to pregnant women in the last three months of pregnancy.

श्री कंवर लाल गुप्त : मैं ने यह सत्राल पूछा था कि क्या मंत्री महोदय ने इस का सर्वे कराया है कि इस पौल्युटैंड वाटर का ग्रसर गर्भवती स्त्रियों ग्रौर छोटी उम्र के बच्चों पर ज्यादा होता है ग्रौर मैं ने ऐसे बच्चों ग्रौर ग्रौरतों की तादाद पूछी थी ?

SHRI K.K. SHAH: From 5 to 9 ages, number of samples examined for SGOT: males 12, females, 9. For both sexes, percentage zero; total 21. I have got all these figures here; I can hand this over to him. श्वी कंवर लाल गुप्तः मेरा सवाल यह है कि जो उस ऐरिया में लोग रहते ह, बच्चे ग्रौर इस प्रकार ी वीमैन जो प्रैगनैंट हैं, वह कितनी संख्या में ह ग्रौर उन के लिये ग्राप ने क्या किया ? इस का जवाब क्या है ?

SHRI K.K. SHAH: We are trying to calculate even before the start of delivery.

श्री मीठालाल मीना (सवाई माघोपुर): इन दिनों प्रायः जमना का पानी कम हो जाता है ग्रौर उस कम पानी में दिल्ली के सारे गंदे नाले जाकर पडते हैं, घोबी लोग भी वहां पर कपडे धोते हैं ग्रीर उस पानी को महज फिल्टर करके लोगों ो पिला दिया जाता है जिससे कि यह सारी की सारी बीमारियां फैल जाती हैं। नालों की उस गंदे पानी की वजह से यहां सब मच्छर हो गये हैं ग्रौर सब जगह बीमारियां फैलने लगी हैं. मच्छरों का प्रकोप ग्रधिक होने से मलेरिया फैलन की ग्राशंका हो चली है। लेकिन इस सब के बावजूद सरकार ने मलेरिया इंस्टीच्यूट को बंद कर दिया ग्रौर डी डी टी पाउडर का जो छिडकाव दिल्ली में ग्रौर सारे देश में करवाया जाता है उसको ग्रब प्रायः बंद कर दिया है तो एक तो मैं यह जानना चाहता हं कि इस जमुना के पानी के गंदगी को रोकने के लिये सरकार क्या इंतजाम कर रही है जिससे उसका वाटर पौल्युटैंड न हो ग्रौर दूसरे दस-12 साल पहले दिल्ली में जब पीलिया फैला था ग्रीर उस की रिपोर्ट जो निकली थी सरकार ने उस पर क्या ग्रमल किया है, उस के ऊपर सरकार की क्या प्रतिक्रिया है ?

SHRI K.K. SHAH: About mosquitoes and other things it is not correct to say that we have stopped treatment of mosquitoes. On the contrary it is being looked after very well.

श्वी मोठा लाल मोना : यह जो जमुना का गंदा पानी पिलाय जाता है इस पौल्युटैंड वाटर को रोकने के लिये सरकार की क्या योजना है श्रौर साफ़ पानी दिल्ली वालों को मिल सके इस के लिये सरकार क्या करने जा रही है श्रौर उस की क्या योजना है ?

श्वी के॰ के॰ साह: ग्राभी मैंने कहा कि कार-पोरेशन ने कहा है कि ग्रोखला से पानी दिसम्बर 70 तक बंद कर दिया जायेगा ग्रोंर साथ ही एक दूसरी मशीनरी लगाई जायेगी।

श्री मीठेर्गलाल मीनाः ग्राज से दस, बारह साल पहले दिल्ली में जब पीलिया फैला था ग्रौर एक मैडिकल रिपोर्ट निकली थी उस के ग्राधार पर सरकार ने क्या कदम उठाये हैं ?

श्री कें० कें० शाह : उस के बारे में दो कमेटी बनी हैं ग्रीर वह रिपोर्ट तैयार कर रही हैं।

श्रीमीठालालमीनाः क्याउन की रिपोर्ट को सभापटल पर रक्खेंगे?

भी के॰ के॰ शाहः जी हां रक्खा जायेगा।

SHRI M.L. SONDHI: Why that follow-up action on that Report cannot be placed on the Table of the House?

MR SPEAKER: I think I will have to amend the rules that whenever Mr. Sondhi gets up, all the business should be suspended. Please resume your seat.

SHRI M.L. SONDHI: Sir, why has he not told about the follow-up action? You should ask him Sir, in your own interest and our own interest; we all drink the water. Let him lay it on the Table of the House, Sir.

(Interruption)

SHRI LOBO PRABHU (Udipi): In spite of our complaint that the Minister was long-winded in his reply, I find that he has not mentioned 2 very vital factors which are involved in this matter. The first is, the total water supply to Delhi is 155 million gallons and the water from Okhla which is contaminated is only six million gallons. Four years ago, a Foreign Expert advised the Government to gop taking water from Okhla because its contamination is not removed. My question is this. Why did you not stop taking water from Okhla and in place of that why did you not give connection to this area from your general system to South Delhi? 221 Reported Outbreak of CHAITRA 20, 1892 (SAKA) Jaundice in Delhi 222 (CA)

My second question is this. Although you have said that there is no danger of an epidemic and you have given a long details of arrangements that you have made, there are two points that you have missed first point that the Minister The has missed is the arrangement made to detect these cases as they arise. If you fail to detect them as they arise, then it becomes a source of in-fection. The second thing which he has not informed this House is whether the public concerned have been told of the symptoms of this disease so that they themselves may go for the treatment and save the remaining population from infection.

SHRI K. K. SHAH: So far as the first question is concerned, the hon. Member is correct in the sense that in some parts of Delhi the water supply—I have not got the figures but if I remember a right—is about thirty to thirtyone gallons per head whereas here it is hardly eleven gallons or something. We have brought it to the notice of the Municipality. But it takes time to change the distribution system.

SHRI BALRAJ MADHOK (South-Delhi): This is a misleading answer. This question was raised in this House a number of times. And we have been telling you that something must be done for water supply for South Delhi. You should make some provision. Every year you go on saying that you will do something. The question is that South Delhi has no water for three months in summer. What are you going to do for that?

SHRI K. K. SHAH: Professor Madhok is aware that the Municipality is doing everything.

SHRI BALRAJ MADHOK: That is a remote possibility.

SHR1 K.K. SHAH: I have nothing to do with that.

श्री कंवर लाल गुप्तः ग्रापने टाइम पर रुपय नहीं दिया। रुपया दें तो होगा।

SHRI K.K. SHAH: We have given money. I have made that statement once and I am making that statement again that so far as money is concorned there is no shortage of it. You can ask the Municipality and the Delhi Development Authority about this.

SHRI KANWARLAL GUPTA: Rs. 50 lakhs have not yet been paid.

SHRI K.K. SHAH: This has nothing to do so far as water supply is concerned. You kindly get it examined.

SHRI LOBO PRABHU: Are you giving connections to this area from the general system?

SHRI K.K. SHAH: New supply will be available. It will not take more than six months. And water from Okhla will be stopped. Even if the new pipelines are to be laid, it is bound to take six months. Therefore we have told the Municipality that this pumping station should be expedited. They have done so. It will not take more than six months and within six months, the supply of water from Okhla will be stopped. So that problem is solved.

So far as arrangement for detection is concerned, as I told the House, the staff of the All-India Institute of Medical Sciences is going round and taking samples and examining the water. If Enzyma is found, this is the earlier sign. We have also given notice to the public that if they pass blackish sort of urine, immediately they must go to the doctors.

SHRI S.M. KRISHNA (Mandya): Mr. Speaker, Sir, this is a recurring phenomenon. As usual, the government with its jaundiced eyes is not able to contravit the problems. In the problems. In the problems is not able to contravit the problems. In the problem is a several attack of jaundice in New Delhi. About 10,000 people were attacked by jaundice. And there were 86 people who died in 1955.

So, as a result of that, a highpowered Committee was appointed by the then Government and they went into this question. I have got a copy of their report which was known as the Das Committee Report. They made thirteen recommendations to arrest this recurring phenomenon. I would like to know from the Minister whether the Government has implemented all the thirteen recommendations that have been made by this Committee. SHRI K.K. SHAH: Except the recommendation that that water supply should be stopped within a reasonable time. That reasonable time we have not been able to keep. But all intermediate recommendations for seeing that polluted water is not supplied are carried out.

SHRI M.L. SONDHI: I warn the Minister that I am going to bring a privilege motion on this. There has been no follow-up. Life of the people of Delhi has been imperilled.

MR. SPEAKER: All the time doing like this?

SHRI M.L. SONDHI. Not all the time. It is a matter of life and death. Jaundice is a very fell disease.

SHRI K.K. SHAH: What F said was that all precautions that were suggested were taken. I do not say all the recommendations are carried out.

SHRI KANWAR LAL GUPTA: He has changed himself.

SHRI BALRAJ MADHOK: The threat of privilege worked.

SHRI RANDHIR SINGH: He must do something for us. Otherwise I will call him khujli Minister.

MR. SPEAKER: This is an august House. This is the Parliament of India. It is not a joke. He should not say like this.

SHRI RANDHIR SINGH: I am placing some difficulties.

SHRI P. VENKATASUBBAIAH (Nandyal): I had sent you a letter wherein I had said that I wanted to raise the issue of 40 ruling Congress MPs sending a letter to the Prime Minister to refer the question of the abolition of privy purses to the Supreme Court for advisory opinion. It is being done with the blessing of the Prime Minister to thwart the efforts of the Home Minister to abolish the privy purses......

MR. SPEAKER: I have received it just now. I am not going to allow him to raise it, unless I see it. He has sent it while I am sitting here.

SHRI RAM KISHAN GUPTA (Hissar): This is a very serious matter.

MR. SPEAKER: There are rules which must be observed. There should be a proper way of doing it.

PAPERS LAID ON THE TABLE

UGC (RETURNS AND INFORMATION) (AMENDMENT) RULES, 1970

MR. SPEAKER: Dr. V.K.R.V. Rao.

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH): On behalf of Dr. V.K.R.V. Rao, I beg to lay on the Table a copy of the University Grants Commission (Returns and Information) (Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. SO 760 in Gazette of India dated the 28th February, 1970, under sub-section (3) of sec. 25 of the University Grants Commission Act, 1956. [Placed in Library See No. LT-3150/70.]

REGISTRATION OF NEWSPAPERS (CENTRAL) AMENDMENT RULES, 1970

MR. SPEAKER: Shri Satya Narayan Sinha.

SHRI IQBAL SINGH: On behalf of Shri Satya Narayan Sinha, I beg to lay on the Table a copy of the Registration of Newspapers (Central) Amendment Rules, 1970 (Hindi and English versions) published in Notification No. GSR 203. Gazette of India dated the 7th February, 1970 under sub-section (3) of section 20A of the Press and Registration of Books Act, 1867. [Placed in Library See No. LT-3151/70.]

श्री ग्रटल बिहारी वाजपेयी (बलरामपुर) : ग्राघ्यक्ष महोदय, मेरा व्यवस्था का प्रग्न है। ग्राप नेश्री सत्य नारायण सिंह को बुलाय'। वह सदन में मौजूद नहीं हैं। मैं जानना चाहता हूं कि क्या उन्होंने किसी को ग्रधिकार दिया है कि वह कागज र खें ? या कि पालियामेंट्री ग्राफेग्रसं मिनिस्टर जब जिस को चाहें खड़ा कर दें। ग्राप